

**CIS rules for fixation of inter-se seniority**

2116. PROF. C. LAKSHMANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to replies to Unstarred Questions 1387 and 1863 given in the Rajya Sabha on 29th March, 1985 and 17th May, 1985 respectively and state:

(a) Whether it is a fact that the original CIS rules providing for fixation of inter-se-seniority of direct recruits in any grade through proper application of normal Quota-rotta principle as provided in the Ministry of Home Affairs on No. 9/11/55 RPS dated the 22nd December, 1959 were in full force till they were amended and notified on 6th January, 1982 and are applicable also to the incumbents of 1975 batch of Direct Recruits into the JAG as they were in the case of earlier 1963 and 1985 batches;

(b) if so, the reasons for denying these direct recruitments of normal gain by 2 to 45 positions in terms of inter-se-seniority and the consequential ad-hoc and regular promotions into next higher grades, which were their legitimate due under original rules which remained unamended and continuously in full force from 1960 to 1982 without any interference from courts; and

(c) the respective dates of original occurrence of these permanent vacancies against which the UPSC selected this 1975 batch of direct recruits?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) The Central Information Service (First amendment) Rules, 1982 made the normal Quota-rotta system in applicable to the direct recruits appointed to JAG posts after the relevant date i.e. 17th July, 1974.

(b) The purpose of Recruitment Rules is to regulate appointments and promotions in a particular grade or

service in a rational manner. The Government has inherent power to amend the Rules to meet various contingencies including those which may bring distortions in a Service. This was intended to be achieved through the aforesaid amendment to CIS Rules.

(c) The respective dates of original occurrence of these permanent vacancies against which the UPSC selected the 1975 batch of direct recruits are as under:—

- (1) 1st July, 1966
- (2) 4th August, 1967
- (3) 7th April, 1968
- (4) 19th June, 1970
- (5) 1st March, 1971
- (6) 12th April, 1972
- (7) 29th September 1972

**Marketing by foreign news services**

2117. SHRI ROSHAN LAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that foreign News services like New York Times News Service, Washington Post, Associated Press, UPI etc. are marketing their news service in India;

(b) whether these news services are allowed to be marketed independently or through any agent in India; and

(c) if so, under what terms and conditions these news services are being marketed in India whether there are any broad guide lines laid down by Government in this regard, if so, what are the guide lines?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) Yes, Sir.

(b) The foreign news agencies are not permitted to market their news independently. Transmission of news